

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 14th March, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 37/2016(CZ)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.		
2.	Original Application No. 41/2016 (CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
3.	Original Application No. 44/2016(CZ)	Vinayak Parihar Vs. MP Mining Mineral Corporation Limited & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
FOR HEARING				
4.	Original Application No. 09/2016(CZ)	Tribunal at its Own Motion (<i>Pond Encroachment</i>) Vs. State of Chhattisgarh & 2 Ors.		
5.	Original Application No. 36/2016(CZ) (M.A.No.140/16)	Sabji Futkar Vyapari Sangh & Ors. Vs. Nepa Limited & 8 Ors.	Mr. Vivek Agarwal, Adv. Mr. M.V.Qureshi, Adv. Mr. Asad Ullah Khan, Adv.	
6.	Original Application No. 04/2015(CZ) (M.A.No.823/15) (M.A.No.824/15)	Kishore Samrite (<i>Pond Encroachment, Balaghat</i>) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Vinay Jain, Adv.	
7.	Original Application No. 118/2015(CZ) (M.A.No.812/15) (M.A.No.14/16)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr.Dharamveer Sharma,Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
8.	Original Application No. 119/2015(CZ) (M.A.No.13/16)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	

9.	Original Application No. 135/2015(CZ) (M.A.No.16/16)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
10.	Original Application No. 136/2015(CZ) (M.A.No.68/16) (M.A.No.15/16)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
11.	Original Application No. 26/2015(CZ) (M.A.No.229/15) (M.A.No.230/15) (M.A.No.705/15) (M.A.No.806/15) (M.A.No.807/15)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
12.	Original Application No. 32/2016(CZ) (M.A.No.128/16)	Fattechand Prajapati & 41 Ors. Vs. Nepa Limited & 8 Ors.	Mr. Manoj Agarwal, Adv. Mrs. Anita Agarwal Adv.	
13.	Original Application No. 20/2016(CZ) (M.A.No.77/16)	Ramdas Prajapati Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv.	
14.	Original Application No. 21/2016(CZ) (M.A.No.78/16) (M.A.No.157/16)	Chudaman Prajapati Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv.	
FOR COMPLIANCE				
15.	Appeal No. 49/2015(CZ) (M.A.No.59/16)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
16.	Original Application No. 264/2014(THC) (M.A.No.564/14) (M.A.No.637/15)	Sustainability and Human Resources Vs. State of M.P. & 12 Ors.	Mr. Siddharth Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	

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